National Company Law Tribunal Allahabad Bench Allahabad

CP No. 88(ND)/2013 TP30/397-398/ALL/16/CLB

PJ 10/0/16.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016.

NAME OF THE COMPANY: M/s B. D. Mahajan & Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1. RANGON MANAUM DIRICTOR

2.

Order dated 10.08.2016

CP NO. 88 (ND)/13 M/s B.D.Mahajan & Sons Pvt.Ltd.& Ors.

Petitioner (Director) is present and respondents did not turn up. We have perusal the earlier proceedings. The Hon'ble Supreme Court of India has appointed Mr. R.Nagpal, C.A. to look into the accounts; and his report was called for, vide orders of CLB dated 5.1.2016. In view of above proceedings, we direct the office to address a letter to Mr. R.Nagpal to submit report within 10 days in compliance of order dated 5.1.2016. Both parties shall appear on 29th August,2016.

List the matter on 29.08.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)